

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.118
IB-2688(ND)/2019

IN THE MATTER OF:

Standard Chartered Bank.

Vs.

RCl Industries & Technologies Pvt.Ltd.

....**OPERATIONAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION :

U/s. 9 IBC, 2016

Order delivered on 19.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Ms. Vatsala Rai and Mr. Parth Chopra, Advocates

For the Respondent/CD : Mr. Tishya Saran Adv

For the Intervener :

ORDER

Both the sides are present. Written submissions have already been placed on record.

List the matter on 16.04.2021 for final submissions.

- Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)